

(ओडिशा) में स्थापित परिसरों को राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय के रूप में शामिल किया जाएगा, यह अधिसूचित करने वाली गृह मंत्रालय की अधिसूचना संख्या का.आ. 1240(अ), दिनांक 18 मार्च, 2025 की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT2456/18/25]

I. Notification of the Ministry of Education

II. Reports and Accounts (2022-23) and (2023-24) of various universities, institutes, IITs, IIMs, NITs and council and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. IGNTU/RO/2024/88., dated the 29th January, 2024, publishing the Indira Gandhi National Tribal University, Amarkantak (Minimum Standard & Procedure for Award of Ph.D. Degree) Regulations 2022, under sub-section (2) of Section 49 of the Indira Gandhi National Tribal University Act, 2007, along with delay statement.

[Placed in Library. See No. L.T. 2435/18/25]

II. (A) (1) A copy (in English and Hindi) of Annual Accounts of the Tezpur University, Assam, for the year 2023-24 and the Audit Report thereon, under sub-section (4) of Section 31 of the Tezpur University Act, 1993.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2435/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central University Act, 2009: -

- (i) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-24.
 (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2023-24, and the Audit Report thereon.
 (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 2438/18/25]

- (ii) (a) Annual Report of the Mahatma Gandhi Central University (MGCU), Bihar, for the year 2022-23.
- (b) Annual Accounts of the Mahatma Gandhi Central University (MGCU), Bihar, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 2439/18/25]

- (iii) (a) Annual Report of the Mahatma Gandhi Central University (MGCU), Bihar, for the year 2023-24.
- (b) Review by Government on the working of the above University.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. L.T. 2440/18/25]

(C) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Mizoram University Act, 2000: -

- (a) Annual Report of the Mizoram University, Aizawl, for the year 2023-24.
- (b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2437/18/25]

(D) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994: -

- (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2023-24, and Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the

papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2441/18/25]

(E) (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014: -

- (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITDM), Jabalpur, Madhya Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITDM), Jabalpur, Madhya Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by the Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2591/18/25]

(F) (1) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Dharwad, Karnataka, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Dharwad, Karnataka, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2436/18/25]

(ii) (a) Annual Report of the Indian Institute of Technology (IIT), Patna, Bihar, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology (IIT), Patna, Bihar, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2429/18/25]

(G) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-

Private Partnership) Act, 2017: -

(i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Ranchi, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2442/18/25]

(ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sonapat, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2592/18/25]

(iii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Guwahati, Assam, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Guwahati, Assam, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2593/18/25]

(iv) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Pune, Maharashtra, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Pune, Maharashtra, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2594/18/25]

(H) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017: -

(i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Bodh Gaya, Bihar, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2443/18/25]

(ii) (a) Sixty-second Annual Report and Accounts of the Indian Institute of Management Ahmedabad (IIMA), Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2434/18/25]

(iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Kashipur, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2433/18/25]

(iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Lucknow, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2432/18/25]

(v) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Calcutta, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2431/18/25]

(vi) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2430/18/25]

(I) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007: -

(i) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himachal Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2595/18/25]

(ii) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2596/18/25]

(iii) (a) Annual Report and Accounts of the National Institute of Technology, Warangal, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2597/18/25]

(iv) (a) Annual Report and Accounts of the National Institute of Technology, Calicut, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 2598/18/25]

(v) (a) Annual Report and Accounts of the National Institute of Technology Mizoram, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T.2599/18/25]

(vi) (a) Annual Report and Accounts of the National Institute of Technology Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2600/18/25]

(J) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Indian Council of Social Science

Research (ICSSR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2601/18/25]

Report and Accounts(2023-24) of NCPGR, New Delhi and related papers

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005: -

- (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPGR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Performance Review of the above Commission, for the year 2023-24.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2602/18/25]

Notifications of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI HARSH MALHOTRA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988, along with Explanatory Memorandum and delay statement: -

- (1) N.H. AR-12011/1/95-Admn., dated the 11th March, 1996, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996.
- (2) NHAR-12011/6/95-Admn., dated the 18th April 1996, publishing the National Highways Authority of India (Joining Time) Regulations, 1996.